

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.20/241/HDB/2017
NAME OF THE COMPANY	Ergam Laboratories Private Limited
NAME OF THE PETITIONER(S)	Sh. Madhavaiah Chandra
NAME OF THE RESPONDENT(S)	Ergam Laboratories Private Limited
UNDER SECTION	241/242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B.M. Manpal Reddy for Venkat Ram Reddy Petitioner	Advocate	9000 655656	BM

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri B. Manpal Reddy, Learned Counsel for the Petitioner on behalf of Shri Venkat Ram Reddy, Learned Counsel.

At the request of the Learned Counsel for the Petitioner to adjourn the matter as the Learned Counsel on record is not well, post the case on 18.10.2017.


Member (T)


Member (J)

Bm